

SPECIAL BENCH
COURT - I

O-231

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/165(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SAMBANDH INFRASTRUCTURE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

None

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **03/09/2024**.

Satyajit Roy
(Court Officer)

PJ